NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 148/297/NCLT/AHM/2016(New) C.A. No. 118/297/CLB/MB/2012(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017

Name of the Company:

C.B. Doctor Ventilators Pvt. Ltd.

Section of the Companies Act:

Section 297 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION RE

REPRESENTATION SIGNATURE

1.

2.

<u>ORDER</u>

None present for petitioner.

List the matter on 08.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of March, 2017.